

CADRE FOR ENGINEERING GRADUATES

5886. SHRI S. D. SOMASUNDARAM : Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 604 on the 25th February, 1974 and state :

(a) on what date the decision was taken in this respect; and

(b) what is the decision now taken by Government to create cadre/grade for Engineering Graduates in view of the Third Pay Commission's recommendation to grant a lower pay scale and the refusal of Engineering Graduates to undertake/perform any duties which requires the knowledge of Degree standard like the stoppage of design works with effect from the 21st February, 1974 ?

THE MINISTER OF WORKS AND HOUSING (SHRI BHOLA PASWAN SHASTRI) : (a) 19th December, 1969.

(b) The scale of pay of Junior Engineers was Rs. 180—380. According to the recommendations of the Third Pay Commission as accepted by Government, their scale of pay has been revised to Rs. 425—700. The question whether or not a separate cadre should be created for direct recruitment of graduate engineers only with a pay scale of Rs. 550—900 on the lines suggested by the Third Central Pay Commission is still under consideration of the Government.

SHORTAGE OF INPUTS IN TEA GARDENS OF NORTH EASTERN REGION

5887. SHRI Y. ESWARA REDDY : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware that the North East Tea gardens have been facing shortage of inputs; and

(b) if so steps being taken to help the industry ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICUL-

TURE (SHRI ANNASAHAB P. SHINDE) : (a) There has been some shortfall in the supply of fertilisers, to the Tea gardens in North East region during the year 1973-74, on account of the over all shortage in the availability of fertilisers in the country.

(b) Efforts are being made to supply maximum possible quantities of fertilisers to the Tea Gardens in the region against their assessed requirements.

FURNISHING AFFIDAVIT BY MEMBERS OF DERA ISMAIL KHAN COOPERATIVE HOUSE BUILDING SOCIETY, DELHI

5888. SHRI YOGESH CHANDRA MURMU : Will the Minister of AGRICULTURE be pleased to refer to the reply given to Unstarred Question No. 4937 on the 17th December, 1973 regarding new model bye-laws applicable to Dera Ismail Khan Co-operative House Building Society Limited and state :

(a) whether the Delhi Administration has come to a final decision to ask the Dera Ismail Khan House Building Society, Delhi to furnish the required affidavits;

(b) if so, by what date and in which form the society has been asked to obtain and furnish the affidavits from its shareholders;

(c) if not, the reasons therefor and by what time a decision is likely to be taken in the matter; and

(d) whether any representations have been received in this behalf; if so, the details of such representations and the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : (a) to (d). The information is being collected and will be placed on the Table of the Sabha, when received.